

recently. Banks have, however been advised to exercise caution and restraint in respect of advances against pulses, as the output and supply position of pulses is still not comfortable

2 Cotton and Kapas In line with the increase in the length of period for which the mills can hold cotton stocks permitted by Textile Commissioner, the Reserve Bank has increased the existing specified periods of stock consumption of cotton by textile mills in respect of which minimum margins are prescribed by the Bank, by four weeks in all cases. Further, with a view to giving relief to parties other than cotton textile mills, the minimum margins prescribed for advances to such parties in respect of stocks of cotton and kapas marketed from October 1, 1971 onwards, have been reduced by 10%

With a view to further encouraging the production of new varieties of cotton, the concessions relating to lower minimum margin of 25% and exemption from ceiling control have been extended to some additional new and/or long staple varieties of cotton viz. Hampi, Varalaxmi, Malhari Narunda A-51/9, Khandwa I and Badnavar I.

3 Oilseed/Oils The minimum margin on advances to oil mills in States other than West Bengal and Bihar against rapeseed/mustardseed equivalent to two months' consumption of each mill has been reduced from 60% to 40%

4. Sugar, Gur and Khandasari Bank advances to Wholesale Consumer's Co-operative Stores and State and National Federations of Consumers' Co-operatives against stocks of sugar, gur and Khandasari have been completely exempted from control. Further, advances against sugar granted to wholesale and retail dealers appointed/licensed by Government and/or operating under statutory rationing/fair price distribution system in all States and Union Territories have also been exempted

from margin control to the extent of the quantum of sugar allotted to them by the Government

5. Warehouse receipts With a view to encouraging the use of storage facilities provided by the Warehouses of Central and State Warehousing Corporations, a reduction of 10% has been allowed (as in the case of foodgrains) in respect of other controlled commodities also, in the minimum margin to be maintained by banks in respect of their advances against warehouse receipts issued by such corporations. Bank advances upto Rs 25,000 per borrower against such warehouse receipts have also been exempted from ceiling control in respect of all the controlled commodities

6 Exemption in Border Districts The period of exemption from control, previously extended upto the end of April, 1972 in respect of bank advances against foodgrains, oilseeds and vegetable oils (including vanaasatti), cotton and kapas, and sugar, gur and khandasari in the border and near border districts, has been extended further upto the end of October 1972

Further it has been decided that banks may, on merits, continue to grant extended credit facilities to textile mills and dealers for a further period of three months, i.e. upto the end of July, 1972

Protected Savings Scheme

6730 SHRI SHRIKISHAN MODI
SHRI M M JOSEPH

Will the Minister of FINANCE be pleased to state

(a) whether Government propose to introduce a new scheme of Protected Savings for small Savers investing in Post Offices, Cumulative Time Deposits and Recurring Deposit Accounts, and

(b) if so, the main features of the scheme and when it is likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir

(b) The main features of the new scheme of Protected Savings for Small Savers investing in Post Office Cumulative Time Deposit and Recurring Deposit Accounts are —

- 1 It shall be applicable to Post Office Cumulative Time Deposit and Recurring Deposit accounts for 5-year periods of the denominations of Rs 5/- and Rs 10/-
- 2 If the deposits had been made with out break for a period of 2 years and if there had also been no withdrawals during this period, payment of the full value of the account will be made to the successor in the unfortunate event of the demise of the subscriber any time before the closure of the account
- 3 The scheme is available for adults, who are not more than 53 years at the time of the opening of their accounts

The scheme of Protected Savings is proposed to be introduced with effect from the 1st July, 1972.

Proposal to Construct Tourist Houses in Various States

6731. SHRI SHRIKISHAN MODI
SHRI P. GANGADEB

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are considering a proposal to construct Tourist Houses in various states; and

(b) if so, the number of such Houses to be constructed Statewise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) (a) and (b) It is proposed to construct supplementary accommodation for tourists in the form of Youth Hostels, Rest Houses in Game Sanctuaries, Reception Centres and Tourist Bungalows. A State-wise list of these projects is laid on the Table of the House. [Placed in Library. See No. LT—2090 /72]

Agreement for Financial aid from Denmark

6732 SHRI SHRIKISHAN MODI
Will the Minister of FINANCE be pleased to state

(a) whether an agreement providing financial aid to India was signed with the Danish Government, and

(b) if so the total amount of aid to be given to India under the agreement and the main features thereof ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a)
Yes, Sir

(b) Agreement for a new Danish Credit of Rs. 4 crores was signed on 24th April 1972. The loan is to be repaid over a period of 25 years inclusive of a grace period of 7 years and is interest free.

The loan amount can be used to pay for Danish services and for import of capital equipment, components and spares of Danish origin. A list of items which are eligible for import under the Danish Credit is laid on the Table of the House. [Placed in Library. See No. LT—2091/72]